

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CONT. APPL. NO.03/2024 IN CP (IB) No.05/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SANGHVI MOVERS LTD V/S ANINDYA INFRATECH PVT LTD.
UNDER SECTION	9 IBC (CIRP WITHDRAWN)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anil Kumar, Adv. : *For Applicant/ RP in Cont. Appl. No.03/2024*

Sh. Jitendra Kumar Singh, Adv. : *For the Res. in Cont. Appl. No.03/2024*

ORDER

CONT. APPL. NO.03/2024

Ld. Counsels representing the parties are present.

1. There is no reply filed by the respondents in this contempt application so far.
2. Let the reply be filed by the respondents positively within a period of ten days, by serving an advance copy to the opposite side.
3. The matter is adjourned for further hearing on 3rd June, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*